Minister because she has justified her name 'Mamta', which means affection, by infusing into the railway system a pro-poor, pro-old, pro-sick and a pro-child policy. But I wonder how she and the entire hierarchy of railway officials, especially, the officers at the higher level, have closed their eyes to a very pathetic sight which one comes across every day in every train everywhere in the country. Whenever a train stops at a particular station, young boys in the age group of 8 to 12 would enter the compartments -- the very dresses they wear, torn pants and bare-chested, and their appearance would show how destitute they are - and they would kneel down, or even lie down and sweep the floor by their hands. Sometimes, they are refused, and they are even beaten up or slapped if they want to polish anybody's shoes. After sweeping the entire floor clean, when they extend their tiny palms for a little help, some kind passengers might throw away some left-over food in their hands or may be give some paise, and they go out. Sometimes, they are suspected to be thieves and they are beaten up. I remember my personal experience when once a little boy of 8 or 10 lied down on the floor of my compartment, sweeping the floor, thus inhaling the dirt and dust. When I saw his face, 1 could see some resemblance of my grand son. I took out a five rupee coin and gave it to him. I also gave him some sweets and asked him to leave the compartment immediately, go to the platform and eat these sweets. But the moment he got down from the train, a stout man, perhaps his boss, pounced upon him, snatched away the coin from his hands, searched his pockets and took out everything. I understand, these boys are engaged by a cruel gang or a racket. Whatever they earn are taken away from them, and, in return, they might be given something to eat and asked to get away. How is it that such pathetic kind of destitution is being seen openly by learned men, educated people and responsible citizens of our country? I would appeal to the Railway Minister and the Railway Department to kindly abolish this inhuman practice forthwith, without any further delay. Let there be some other way of cleaning, like, for example, vacuum cleaners and so on for cleaning the floors; let us not engage the children of our country to do this kind of dirty jobs. Thank you, Sir.

Suicide by a Scheduled Caste family in Vidisha, Madhya Pradesh

श्री विक्रम वर्मा(मध्य प्रदेश): सम्माननीय सभापति जी,मध्य प्रदेश में 23 तारीख को राजधानी भोपाल के ठीक पास जिला मुख्यालय विदिशा में एक ह्रदयविदारक घटना घटित हुई। अभी यहां हत्याओं पर बात हो रही थी,अब मैं आत्महत्याओं की तरफ इस सद और इस देश का ध्यान आकर्षित करना चाहता हूं।

महोदय,राज कुमार जाटव नामक अनुसूचित जाति के व्यक्ति ने अपने पूरे परिवार को,जिसमें उसकी पत्नी विमला बाई,30 वर्ष ,उसकी दो पुत्रियां,छाया 6 वर्ष और एकता 4 वर्ष तथा एक वर्ष का एकमात्र पुत्र पप्पू था,इन सबको सल्फास खिलाकर स्वंय भी उसने आत्महत्याकर ली । माननीय सभापति जी,यह व्यक्ति,दैनिक वेतनभोगी कर्मचारी के रूप में पोलिटेकनिक सामुदायिक परियोजना में इलेक्ट्रिशियन के पद पर कार्यरत था । इसको कुछ दिन पहले वहां के राज्य शासन के एक आदेश के कारण नौकरी से निकाल दिया गया था । वह लगभग पिछले आठ सालों से वहां पर नौकरी कर रहा था । नौकरी से निकाले जाने के कारण उसका परिवार भुखमरी की स्थिति में आ गया । उसके पास अपने परिवार को खिलाने के लिए अत्र नहीं,कुछ साधन नहीं । इस कारण पूरी हताशा और पूरी निराशा में,अपने परिवार के भविष्य को अधंकार में देखकर उसको आत्महत्या के लिए बाध्य होना पड़ा,मजबूर होना पड़ा ।

माननीय सभापति जी,मैं इसलिए ध्यान आकर्षित कराना चाहता हूं कि मध्य प्रदेश में अभी तक लगभग 35 हजार दैनिक वेतनभोगी कर्मचारी नौकरी से निकाल दिये गये हैं । यह आत्म हत्या की घटना पहली नहीं है । अभी कुछ दिन पहले भोपाल नगर निगम के कर्मचारी ने अपने शरीर के ऊपर पेट्रोल डाल कर सड़क पर दौड़ते हुए आग लगाकर सार्वजनिक रूप से आत्मदाह किया । इसी प्रकार की घटना रतलाम में हुई । मध्य प्रदेश के अन्दर यह तीसरी घटना है जिसमें दैनिक वेतनभोगी कर्मचारियों को निकालने के कारण भुखमरी के कारण पूरा परिवार अपने बच्चों और पत्नी को आत्महत्या करने के लिए बाध्य होना पड़ा । मध्य प्रदेश में सरकार ने वहां पर मुख्य मंत्री जी ने कह दिया कि हम दैनिक वेतनभोगी कर्मचारी जो 1988 के बाद नौकरी में आए उनको नियमित नहीं करेंगे और सब को सेवा पृथक कर दिया । केवल एक आदेश से विद वन स्ट्रोक एकदम इतने हजार कर्मचारियों को आप सड़क पर खड़ा कर देंगे,कोई विकल्प का विचार नहीं,परिवार के बारे कोई चिंता नहीं । मैं अपनी बात एक मिनट में समाप्त कर रहा हूं । इस मामले को ले कर लोग लेबर कोर्ट में गये,लेबर कोर्ट ने स्टे दिया लेकिन लेबर कोर्ट के स्टे को मानने के लिए सरकार तैयार नहीं है । लोग हाई कोर्ट में गये । हाई कोर्ट ने कहा कि सरकार सारे मामले की समीक्षा करे और एक एक प्रकरण को देखे,कहां आवश्यकता है,कहां आवश्कता नहीं है,उसके आधार पर निर्धारण करें । लेकिन सरकार ने ऐसी कोई कमेटी नहीं बनायी,मामले को रिव्यु नहीं किया । एक प्रकार से तानाशाही की भाषा बोली जाती हैं । वहां के मुख्य मंत्री द्वारा यह कहा जाता है कि इस आदेश को वापिस नहीं लेंगे । इस प्रकार से यह परिस्थिति आज मध्य प्रदेश के अन्दर है । एक नहीं अनेक परिवारों को इस प्रकार से भुखमरी से मरना पड़ रहा हैं । यह आत्महत्या की तीसरी घटना हैं ।

MR. CHAIRMAN: That is all. The next is Mr. Dipankar Mukherjee. ...*(Interruptions)*.. Mr. Dipankar Mukherjee. ...*(Interruptions)*..

श्री विक्रम वर्मा: माननीय सभापति जी मैं चाहूंगा कि केन्द्रीय सरकार इसमे हस्तक्षेप करे। **...(व्यवधान)** इस प्रकार की रिव्यु कमेटी बननर चाहिये। ....(**व्यवधान**)...

MR. CHAIRMAN: It is not a Government of India subject. Mr. Dipankar Mukherjee, please.

श्री लक्खीराम अग्रवाल(मध्य प्रदेश)**:** मैं भी इस स्पेशल मेंशन से अपने आप को संबद्व करता हूं।

Sale of public assets without revaluation and without assessing replacement cost

SHRI DIPANKAR MUKHERJEE (West Bengal): Mr. Chairman, Sir, I want to draw your attention. Normally, I should draw the attention of the Government. But, as it is, the Leader of the House is not there. I don't think anyone can respond to it right now. I want to draw your attention to the fact that there has been no response to the Special Mentions for the last one or two years. After a Special Mention is made, there is no feedback from the Government. I, therefore, hope that on the issue which I am raising right now, you will give necessary directions to the Government so that a response to whatever I am raising here, is given. Otherwise, the Special Mention will be of no use.

The point which I am raising refers to a Press report in the *Telegraph* of the 19th, "PMO Pushes Through Sale of PSUs", that is, the sale of public sector units. It is no longer disinvestment, Sir. I am not repeating that issue. It is no longer disinvestment; it is sale of public sector units and public sector assets. Before I mention my main points, I would like to draw the attention of the House to what the father of these economic reforms, Mr. Narasimha Rao, had to say. I wish Dr. Manmohan Singh was here. Mr. Narasimha Rao has written an article in the *Times of India* dated 5th March. He says, "To put it bluntly, sale is certainly not the next generation of disinvestments. Let us not delude ourselves. Sale is a totally different species, not any generation of disinvestments. It is expropriation of the nation, pure and simple". If that is what the father of reforms says, I don't know what the follower of these reforms will have to say about it. Though we have been opposed to. the